NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA (I.B) No.487/KB/2017 In C.P (IB) No. 03/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name	of the Company	Nicco Corporation Limit	ed	
Under Section		35 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	VINOD	KUMAR KOTHARI	LQUIDATOR	Vi

ORDER

Ld. Liquidator is present.

List on 22/11/2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)